NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 48/(MAH)/2011 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.12.2016

NAME OF THE PARTIES:

Mr. Rachit Suresh Gangar & Anr.

V/s.

M/s. Trivedi Bialetti Industries Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No.

NAME

DESIGNATION

SIGNATURE

Ankil lother after Versakh Shqui Elb Kheules & Go! Adv for Respondy

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Order CP No.48/397-398/CLB/MB/MAH/2011

The Petitioners Counsel filed an Order disclosing Hon'ble Supreme Court is not inclined to interfere with the matter except extending stay until 21.12.2016 with a direction for disposal of this matter on or before 21.12.2016, thereby the parties are hereby directed to complete their submissions taking half an hour each on the next date of hearing.

Both parties are hereby directed to file written submissions, if not filed earlier.

List this matter as fixed earlier for hearing on 13.12.2016

sd/-

B.S.V. PRAKASH KUMAR Member (Judicial)

sd/-

V. NALLASENAPATHY Member (Technical)